

Name of the Corporate Debtor: BCC Infrastructure Private Limited; Date of Commencement of CIRP: 17-01-2024; List of Creditors as on: 01-05-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	8647830605	1	8647830605	89.37	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	225	416963818.72	201	430296932.26	4.45	0	0	115153108.25	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	1	384000	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	30	6776488	30	6763094	0.07	0	0	13394	Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	442	731035687	432	591107210	6.11	0	0	162207129	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1380351572	0		0.00		0	1380351573	Annexure 9
Total		700	11183342170.72	664	9675997841.26	100.00	0	0	1657725204.25	